

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.324
997/252/ND/2019

IN THE MATTER OF:

Income Tax Officer Ward 15(4), New Delhi

Vs.

OC (M/s. LV Electronics Pvt. Ltd.)

... APPELLANT

... RESPONDENT

SECTION

U/s 252 Companies Act 2013

Order delivered on 24.11.2022

CORAM:

DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)

PRESENT:

For the Applicant :

For the I. T. Department: Mr. Puneet Rai Adv. Sr. Standing Counsel of Income
Tax Dept.

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble
Members.

Put up on 13.01.2023.


(Court Officer)
Court-III